

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

OA, No. 918/96.

Date of order: 13.3.96.

Between:-

Trinath Singh Rajput ... Applicant.

And

1. Additional Divisional Railway Manager,
South Central Railways, Vijayawada
2. Divisional Railway Manager, South Central
Railway, Vijayawada.
3. General Manager, South Central Railway,
Rail Nilayam, Secunderabad.

... Respondents.

Counsel for the Applicant : Mr. G. V. Subba Rao

Counsel for the Respondents: Mr. V. Shemmana, SC for Rlys.

CORAM:

HON'BLE MR. JUSTICE M. G. CHOUDHARI, VICE CHAIRMAN

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (A)

Hon'ble Tribunal made the following order:-

The Senior Divisional Personnel Officer, South Central Railways, Vijayawada is directed to dispose of the representation of the applicant dated 9.9.95 (Annexure-II) on merits and communicate the order thereon to the applicant within a period of two months from the date of communication of the order in-as-much as considerable time has elapsed, since the date of filing the representation. In the event of being aggrieved by the decision on the representation the applicant will be at liberty to pursue his legal remedies in accordance with the law including filing a fresh O.A.

The O.A. is accordingly disposed of. No costs.

Shri V. Shemanna appears for the respondents and takes notice.

[Signature]
30.3.96.
Dy. Registrar (Judl)

C.A.
I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

Dated: *13-8* - 1996

~~ORDER/JUDGMENT~~

~~M.A./R.A/C.A.No.~~

~~O.A.No. 595/96~~

~~T.A.No.~~

in
9/8/96
~~(W.P.)~~

Admitted and Interim Direction
issued.

Allowed.

Disposed of with direction

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs

pvm

C.O.P.
Full case title
should be typed
app